

**REPORT OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA
FOR THE YEAR ENDED 31ST MARCH, 2007
(NO. 13 OF 2007)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. 13 of 2007) Union Government Finance Accounts and Appropriation Accounts (Civil, Postal Services and Defence Services) for the year 2006-2007.

SHRI S.S. AHLUWALIA (Jharkhand): Sir, so many Cabinet Ministers are absent
(Interruptions)

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON HEALTH AND FAMILY WELFARE**

श्री अमर सिंह (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के निम्नलिखित की गई कार्रवाई संबंधी प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ:

- (i) Twenty-fifth Report of the Committee on Action Taken by the Department of Health and Family Welfare on the Recommendations/observations contained in its Twenty-second Report on Demands-for-Grants (2007-08) of the Department of Health and Family Welfare.
 - (ii) Twenty-sixth Report of the Committee on Action Taken by the Department of AYUSH on the Recommendations/observations contained in its Twenty third Report on Demands-for-Grants (2007-08) of the Department of AYUSH.
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**ACTION TAKEN REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री बशिष्ठ नारायण सिंह (बिहार): महोदय मैं विभाग-संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति (2007-08) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (i) Twenty-eighth Report on Action Taken by the Government on Recommendations contained in the Twenty-third Report on the Demands for Grants of the Ministry of Coal for the year 2007-08;
- (ii) Twenty-ninth Report on Action Taken by the Government on Recommendations contained in the Twenty-fourth Report on the Demands for Grants of the Ministry of Mines; and
- (iii) Thirtieth Report on Action Taken by the Government on Recommendations contained in the Twenty-fifth Report on the Demands for Grants of the Ministry of Steel for the year 2007-08.